

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 56 OF 2017 &
IA NOS. 155, 444 OF 2017**

Dated: 21st May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Bharat Aluminium Co. Ltd.

... Appellant(s)

Vs.

**Chhattisgarh State Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Shourya Malhotra

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. C.K. Rai
Ms. Himanshi Andley for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **12.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/mk